



WWW.LIVELAW.IN

THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

P.S. AMALRAJ
CHAIRMAN

High Court Campus,
Chennai - 600 104.
Phone No.: 2534 2739, 2535 2595
E-mail : tnbarcouncil@yahoo.com
www.barcounciloftamilnadupuducherry.org

08.05.2020

Dated

PRESS RELEASE

The Bar Council of Tamilnadu and Puducherry has decided to provide financial assistance to the needy advocates due to the COVID-19 pandemic situation. Totally, the Bar Council has received 17,059 applications from the advocates and after scrutinizing the same, we found 12,000 applicants are eligible for the financial assistance as per the conditions prescribed by the Bar Council.

Totally, the Bar Council has received contributions to the tune of Rs.1 crore from amongst Hon'ble Judges, respected Senior Advocates, Advocates and others. Further, the Bar Council has contributed a sum of Rs.3 crores from the General Fund of Bar Council of Tamilnadu and Puducherry and a sum of Rs.1 crore from Mr. S. Prabakaran, Senior Advocate, Chairman, Bar Council of India Advocates Welfare Fund Committee. Thus, nearly a sum of Rs.5 crores is available with the Bar Council in the BCTN Advocates Relief Fund.

Considering the large number of eligible claims and with limited resources, the Bar Council has unanimously resolved to disburse a sum of Rs.4,000/- to the eligible advocates by way of cheque and the same will be distributed through the members of the Bar Council and the President/Secretaries of the respective Bar/Advocates Associations. The applicants who are not members in any



THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

P.S. AMALRAJ
CHAIRMAN

High Court Campus,
Chennai - 600 104.
Phone No.: 2534 2739, 2535 2595
E-mail : tnbarcouncil@yahoo.com
www.barcounciloftamilnadupuducherry.org


Dated

Bar/Advocates Association may collect the cheque from the nearest association of their area. As far as Chennai is concerned, they can collect the cheques from the Bar Council Counters and intimation in this connection will be sent in due course. If any further information is required, the advocates may contact the mobile number (93601 54221) through Whatsapp.

The Bar/Advocates Associations are also requested to contribute liberally not less than 25% of the fund available in the respective associations to meet out this extraordinary situation.

The Bar Council unanimously thank all the Hon'ble Judges, respected Senior Advocates, Advocates and others whole heartedly for their kind gesture in these difficult times.

It is further resolved to request the Hon'ble Chief Justice of Madras High court to take steps to have regular court sittings from the month of June by taking into consideration of all aspects in this regard.


(P.S. AMALRAJ)
CHAIRMAN, BAR COUNCIL.

Date: 08.05.2020
Place: Chennai.